

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 14

**C.P. (IB)/968(MB)2020**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **18.04.2024**

NAME OF THE PARTIES : **S Kumar Nationwide Limited**

**Vs**

**RNT Distributors Private Limited**

**For OC** : Adv. Yash Dhruva.

**For CD** : Adv. Rahul Sarda a/w Adv.Zainab Tinawala  
i/b M&M Legal ventures.

**Section 9 of IBC**

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**ORDER**

Counsel for CD submits that in the stakeholders' committee meeting, more than 66% of the representatives have voted in favour of settlement. Counsel for OC submits that he seeks some time to take instructions from the liquidator in this behalf. **For further consideration list on 10.05.2024.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

JNK